

तथा सुपात्र विद्यार्थियों को सहायता देने के लिए कई उपाय किये गये हैं, जो इस प्रकार हैं:

(i) एक कॉलेज में कुल विद्यार्थियों में से 20% को शुल्क में रियायत देना;

(ii) पुस्तकों तथा अन्य उपयोगी वस्तुओं के रूप में सहायता देने के लिए कॉलेजों में विद्यार्थी सहायता निधि तैयार करना; (iii) अनुसूचित जाति / अनुसूचित जनजाति विद्यार्थियों को छात्रवृत्ति प्रदान करने की योजना के अंतर्गत सरकार द्वारा शुल्क की प्रतिपूर्ति करना (iv) बस का निशुल्क पास तथा (v) पात्र मामलों में कॉलेजों द्वारा कुछ शुल्कों को माफ करना।

Survey of New Railway lines in Orissa

1447. SHRIMATI JAYANTI PAT-
NAIK: Will the Minister of RAILWAYS
be pleased to state:

(a) whether the survey has been completed for the construction of some new railway lines in Orissa;

(b) if so, the lines for which survey has been completed so far;

(c) whether Government have selected some of those proposed lines for construction during 1996-97;

(d) if so, the details of the survey report received and the recommendations made by Traffic-Cum-Engineering Survey team on the implementation of those lines; and

(e) the action initiated thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
SATPAL MAHARAJ): (a) Yes, Sir.

(b) Haridaspur-Paradeep new line.

(c) to (e) Yes, Sir. This work has been included in the budget, 96-97.

Educational Upliftment of Muslims

1448. MAULANA OBAIDULLAH
KHAN AZMI: Will the Minister of HU-
MAN RESOURCE DEVELOPMENT
be pleased to state the steps being taken
by Government for the educational uplift-
ment of the Muslims?

THE MINISTER OF STATE IN THE
DEPARTMENT OF EDUCATION IN
THE MINISTRY OF HUMAN RE-
SOURCE DEVELOPMENT (SHRI
MUHI RAM SAIKIA): The National
Policy on Education, 1986 as updated in
1992 and its Programme of Action recog-
nise Muslims as educationally backward
minorities. The Programme of Action
was tabled in the House on 19th August,
1992. There are programmes for uplift-
ment of educationally backward
minorities such as Area Intensive Pro-
gramme for Educationally Backward
Minorities, Modernisation of Madarsa
Education, Community Polytechnics,
Coaching classes for Educationally Back-
ward Minorities and Training of Minority
educational institution personnel.

Provision of Basic Amenities to Settlers on Railway Land in Mumbai

1449. SHRI RAJ BABBAR: Will the
Minister of Railways be please to state:

(a) what action Government are taking
to provide basic amenities to the lakhs of
people settled for more than fifty years
on railway land in Mumbai;

(b) what is the reason for not agreeing
to the basic demand for electricity and
water; and

(c) by when Government will settle this
issue?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
SATPAL MAHARAJ): (a) to (c) Settling/
rehabilitating the slum dwellers, who
are unauthorisedly occupying Railway
land, is not the responsibility of the
Railways. Therefore, the matter of pro-
viding basic civic amenities to these en-
croachers by railway does not arise.

Reforms in Agricultural Sector

1450. SHRI GOVINDRAO ADIK:
Will the Minister of AGRICULTURE be
pleased to state: